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**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH**

C.P. No. 82 /55(3)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2018**

Name of the Company: NCM-Shoava engineers Pvt. Ltd.

Section of the Companies Act: Section 55(3) of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Abhijeet Gathraj	ADVOCATE	APPLICANT	<u>AG</u> on behalf Mr Shaikh.
2.				

ORDER

Advocate Mr. Abhijeet Gathraj on behalf of Advocate Mr. Arkam G. Shaikh is present for the Appellant.

On the request of Learned Counsel for the Appellant, the matter is adjourned, on the ground that that arguing Counsel is not available today.

List the matter on 20.12.2018


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 26th November, 2018.